tries budget in the Seventh Five Year Plan for Research and Development to generate and adopt new technologies; and

(d) whether Government are contem plating to recruit eminent sciertists and technologists to serve as scientific advisors in the different Ministries on the pattern of Ministry of Defence?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) The total allocation in the Central Sector for Sixth Plan is Rs. 47250 crores. The allocation for the scientific research and development activities in the Plan is Rs. 1919.41 crores, amounting to 105 per cent of the total.

(b) The need for greater inputs in Science and Technology, with reference to research and development projects has been fully recognised and major exercises have been carried out concerning thrust areas, programmes, allocation etc. The 7th Plan allocations are, however, yet to be finalised.

(c) No, Sir. However, in all sectors of socio-economic activities, the aim will be to ensure availability of resources for S&T efforts required to absorb, develop and adopt new technologies.

(d) The general policy of Government is that Ministries concerned with large investments and production activities will be provided with appropriate technical support through suitably structured science and technology groups. The manner in which this will be provided will vary from sector to sector.

### **Ban-on Recruitment in Government Offices**

1235-E. SHRI DIPEN GHOSH: Will the Minister of FINANCE be pleased to state.

(a) whether the order banning recruitment which is effective up to the 31st March, 1985, covered the recruitment of

@Parviously Untarred Question 490, transfered from the 24th January, 1985.

casual labour and daily rated worker also in various Ministries]Departments;

(b) whether the orders referred to in part (a) above barred the regularisation of casual labour and|or daily rated worker recruited prior to the issuance of the above order and qualified for regularisation, as. per rules|orders in vogue;

(c) whether any exemption was granted by Government in the matter in any Ministry or- Department; and

(d) if so, what were the considerations thereof and the names of such Ministries Departments?

THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH); (a) No, Sir.

(b) Instructions were issued in June, . 1984 exempting from the purview of ban (orders cases of regularisation of casual labourers in Group 'D' posts in accordance with the procedure laid down in *Deptt*. of Personnel & A.R's orders on the subject.

(c) and (d) Does not arise in view of the reply to part (b) above.

### Ycluru Reservoir Project

t235-F. SHRI PARVATHANENI UPENDRA: Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) whether the Andhra Pradesh Government has sought central assistance from) the Government of India for the completion of the Yeiuru Reservoir Project with! a view to ensuring water supply *to* Visakhapatnam Steel Plant; and

(b) if so, what are the details of the request by the State Government and what

@ Previously Unstarred Question .615, transferred from the 25th January, 1985 action the Central Government have taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) and (b) Yes, Sir. The Government of Andhra Pradesh has been requesting for a loan of Rs. 50 crores to complete the Yeluru Project of the State Government to supply water for the steel plant under construction in Visakhapatnam. In 1978, the Government of Andhra Pradesh gave an assurance that it will make water available in bulk at the plant boundary at its own cost. So, the investment approved by the Central Government for the steel plant did not include provision for any expenditure for the supply of water (at the plant boundary). Therefore, the Department of Steel had informed the Andhra Pradesh Government that it will not be possible for the Visakha patnam Steel Plant Project or the Department of Steel to provide loan finance for the project.

## 12 Noon

# **REFERENCE TO THE ESPIONAGE** CASE UNEARTHED RECENTLY

SHRI DIPEN GHOSH (West Bengal); Sir, we, some of the leaders of the Opposition parties, have addressed a letter to you. Yesterday we wanted a full-fledged discussion on the Home Minister's statement. We also said that the newspapers are rife with so many stories and rumours about the espionage case. Today the 'Statesman' has carried a news item which says:

"There were reports on Monday that the investigating agencies had found that the trail could possibly lead to, some politicians. This was indicated from some of the information collected during the questioning of the officials under arrest. A former Finance Minister was one such person."

Sir, as far as we know, one former Finance Minister is the Chairman of the Rajya Sabha. Another former Finance Minister is a Member of this House. And the 'Hindustan Times' has reported that several elected representatives of various political parties are involved. So naturally this news item has added a new dimension to the whole development which we dis126

cussed yesterday. So naturally we want a statement.....

MR. CHAIRMAN. I have understood the point.

unearthed recently

SHRI DIPEN GHOSH; We want a statement from the Government. And let us have a discussion on it.

MR. CHAIRMAN. No, it is not necessary. The point has been made. T will ascertain from the Government whether they would like to reply and, if so, by a statement or in any other form.

THE LEADER OF THE HOUSE (SHRI VISHWANATH PRATAP SINGH); Sir, the Prime Minister has already made a statement here and in that statement he has mentioned and requested that at this moment, further information may not be possible.

MR. CHAIRMAN: Mr. Gurupadaswamy *(Interruptions)* I will give everybody a chance.

भो रासानन्द यादद (बिहार) : जो भी अखबार में छपेगा क्या गवर्नमेंट उसका जवाब देती रहे ?

## SHRI M. S. GURUPADASWAMY

(Karnataka) Sir, yesterday the hon. Minister took the position that investigation is going on and at this stage more information is not permissible to be given to the House and unwillingly we accepted that position, though we made a point yesterday that the newspapers are giving Us more information than the hon. Minister Today surprisingly more startling revelations have come through the newspapers. And in today's 'Hindustan Times' the official spokesmen of the Government have said that in this espionage there is a virtual -combination of Pandora's box and cornu-copia. That means, more revelations are yet to come in future. The 'Hindustan Times' has given an entire list of these people who are supposedly involved in this spy scandel. They have brought in politicians; they have brought in political parties Ministers and a dozen senior Secretaries and Defence personnel. Sir yesterday one thing was not clarified, that is about the Private Secretary of Mr. Alexander. We have learnt now that the Private Secretary was screened hefore appoint-